

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2865
(To be answered on the 8th August 2024)**

NIGHT LANDING FACILITY AT SHIMOGA AIRPORT

2865. SHRI B Y RAGHAVENDRA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received any proposal of night landing facility at Shimoga Airport;**
(b) if so, the details thereof and the action taken by the Government in this regard;
and
(c) the time by which said proposal is likely to be approved?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): The provision of night landing facility is purely based on the demand and operational requirements of the airlines and is undertaken by airport operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports etc.

Shivamogga airport is currently licensed for Day-Visual Flight Rule (VFR) operations under public use category. In order to upgrade the Aerodrome from VFR (Visual Flight Rule) to IFR (Instrument Flight Rule)/Night landing Category, the Aerodrome is required to comply with the following conditions:

(i) Installation and Commissioning of Aeronautical Ground Lighting System i.e. Runway edge Light, Approach Light, Threshold Light, Taxiway Light, Apron Flood Light etc.

(ii) Installation and commissioning of Navigational Aid & Instrument Approach & Landing (IAL) Procedures.

The Directorate General of Civil Aviation (DGCA) has granted the approval for commencement of installation of Aeronautical Ground Lighting System at Shivamogga Airport, however, DGCA has not received any proposal or request for the installation/commissioning of Navigational aid & IAL (Instrument Approach & Landing) Procedures.
